

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 954 of 2005

Jabalpur, this the 16th day of January, 2006

Hon'ble Shri M.K. Gupta, Judicial Member

**Dr. P. Raghvan, aged 58 years,
S/o. Shri K.S. Perumal Raja,
R/o. D-2/Government Engineer
College Campus, Raipur.**

.... **Applicant**

(By Advocate – Shri Rajendra Tiwari, Sr. Advocate alongwith Shri Anoop Mishra)

Versus

1. Union of India, through Secretary,
Department of Personnel & Training,
North Block, New Delhi.
2. State of Chhattisgarh, through the
Principal Secretary, General Administration
Department, Dau Kalyan Singh Bhavan,
Mantralaya, Raipur (CG). Respondents

ORDER (Oral)

Shri Rajendra Tiwari, Senior Advocate alongwith Shri Anoop Mishra states that by the present OA direction was sought to respondents to consider him for promotion to the post of Additional Chief Secretary for which meeting has taken place on 18th October, 2005.

2. Therefore, in view of the above development, he would not press the present Original Application and accordingly, seeks permission to withdraw the OA. He is permitted to withdraw the said OA. Accordingly, the OA is dismissed as withdrawn.


(M.K. Gupta)
Judicial Member

पृष्ठांकन सं ओ/ज्या.....जबलपुर. दि.....

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(1) मन्त्रि, उच्च न्यायालय, कोटा, जयपुर

(1) आदेशक का नाम : "SA" व संसल

(1) प्रत्यक्ष ... के ...

राज्यना पुर्वे आचार ज्ञान

उप निमित्त